

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3948/2016

This is the 28th day of August, 2018

Hon'ble Ms. Praveen Mahajan, Member (A)

Hemant Mathpal (Aged about 28 years)
UDC Group 'C'
S/o Late Sh. B.C. Mathpal
R/o E-10/495-A, Nehru Vihar
Dayalpur, Delhi-110094

..... Applicant

(By Advocate: None)

VERSUS

D.D.A.
Through its Director
Vikas Sadan
INA, New Delhi-110023

.... Respondent

(By Advocate: Mr. M.S. Reen)

ORDER (ORAL)

By Ms. Praveen Mahajan, Member (A):

None has appeared on behalf of the applicant. It is seen from the records that even on 16.04.2018 and 11.07.2018 none has appeared on his behalf. It is presumed that the applicant is not interested in pursuing the matter.

The OA is accordingly dismissed in default for non-prosecution.

**(Praveen Mahajan)
Member (A)**

/daya/